

Renovation of Vigyan Bhawan

10013. SHRI K.S. RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the CPWD team which has gone into the fire that broke-out in the Vigyan Bhawan and submitted its reports;

(b) if so, the main findings and the recommendations thereof;

(c) the estimated damage caused by the fire;

(d) whether there is any proposal to demolish the building and change its lay-out;

(e) if so, the details thereof;

(f) if not, when the repair work or the renovation of the building is likely to start; and

(g) the estimated expenditure involved in the repair/renovation/reconstruction of the building?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) Yes, Sir.

(b) The Committee has expressed the view that an electric short circuit could not have been the cause of the fire. The report of the enquiry committee set up by the Lt. Governor, Delhi is awaited.

(c) Visual inspection of the building showed:—

(a) The main hall and the whole roof including steel trusses had caved in;

(b) The false ceiling, wall panelling, the stage and all fit-

tings and fixtures inside the hall has been totally destroyed;

(c) The electrical and sound system had also been totally damaged;

(d) Substantial damage had taken place in Commission Rooms 'E' and 'F'.

(e) Commission rooms on the 2nd floor has also been totally damaged.

(d) to (g). Since the building is in the custody of the Police authorities and detailed analysis and tests need to be carried out by the Central Public Works Department, it is not possible to indicate when renovation could be carried out.

[Translation]

CPWD Enquiry Office, Raja Bazar, New Delhi

10014. SHRI DEVENDRA PRASAD YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of complaints registered by the Enquiry Office of the Central Public Works Department; Raja Bazar, Gole Market, New Delhi during the last two years, year-wise;

(b) the number of complaints on which action has not been taken so far;

(c) the steps being taken by Government for not taking action on the general complaints the same day; and

(d) whether any survey is being conducted to find out the reasons for not taking action on the complaints and if so, the details